

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY
AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 5 July, 2022

S.O. 325 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, 1969, the Government hereby appoint Colonel Mijar Prasad Jayant, Jammu to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the Cantonment area

By Order of the Government of Jammu and Kashmir


Sd/-
(Achal Sethi)
Secretary to Government,

No. LAW-Powr/4/2022-10

Dated :- 05 - 07 - 2022

Copy to the:

1. Commissioner Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate Jammu.
4. Colonel Sudeep Manheri, Offg. station Staff Officer, Str.HQ, Jammu This is with reference to his letter No. 119/CATMJ Dated: - 01-07-2022
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Incharge website.
7. Concerned officers.
8. Concerned file.


5/7
(Khursheed Ahmad Bhat)
Additional Secretary to Government.